## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

Advocate (Proy Council)

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/15	TP	Admission	433( e) /	Patel Roadways Vs Electronics &
	39/17	÷	433(f)	Controls Powers Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1) Sivaramakrichnan J289299922 Advocate	Respondent	Sil
2) S. RAMAICRISHNAN 9845161921	Pepilione	Ramdend

## ORDER

Counsel for petitioner is present. Counsel for respondent is also present. He has filed statement of objections. For hearing 3/10/2017 petitioner to comply objections in the meanwhile.

MEMBER(J)

MEMBER(T)